

megawatt power. The entire scheme has been submitted to you by the Rajasthan Government but your Ministry has not so far cleared it. You are saying that the project has not been cleared due to large amount to be invested on it. Rajasthan Government wants to use the gas originating from there for the purpose of generating power so that the shortage of power could be removed and the needs of the farmers and the industries could be met. When Shri Nawal Kishore Sharma was in charge of the Petroleum Department, some action was taken to implement this scheme. I want to know whether you will clear this scheme immediately so that the gas-based power generation plant could be installed there and several problems could be solved with that?

SHRI BRAHMA DUTT : I have already submitted that this matter is being considered in consultation with Rajasthan Government. We are still discussing the matter. We also want that gas based power generation plant should be installed there very soon.

SHRI RAM SINGH YADAV : Rajasthan Government has sent the entire scheme to you. You may ask your Ministry about that position. The scheme is under your consideration.

DR. SPEAKER : You are dragging the question too far.

[English]

DR. KRUPASINDHU BHOI : I want to ask a question on this.

MR. SPEAKER : No.

DR. KRUPASINDHU BHOI : This is not a State matter; this is a central matter.

MR. SPEAKER : But it concerns Rajasthan. He will not be able to answer it.

DR. KRUPASINDHU BHOI : Can I not ask a question?

MR. SPEAKER : No.

DR. KRUPASINDHU BHOI : Why? (Interruptions) If only members from Rajasthan can ask questions, then this is most unfortunate.

(Interruptions)

[Translation]

MR. SPEAKER : You may ask another question about Assam and I will admit that.

(Interruptions)

MR. SPEAKER : The question was for Rajasthan. Therefore, there was no use looking towards you.

[English]

#### Tapping of Hydro-Electric Power From Small Rivulets

\*218. DR. K.G. ADIYODI : Will the Minister of ENERGY be pleased to state :

(a) whether hydro-electric power can be tapped from small rivulets;

(b) if so, whether Government have made any attempt to tap this energy with mini-power projects;

(c) if not, whether Government have ever conducted a study on this and the estimated quantity of power that could be tapped from this source,

(d) whether Government propose to implement any such scheme in Kerala; if so, when; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHATAGI) : (a) Perennial hill streams/irrigation canals, where small falls are available, lend themselves to possibilities of mini/micro hydroelectric development.

(b) Micro/mini/small hydroelectric schemes are currently being executed under the State Plans. Schemes of a total capacity of about 188 MW are being implemented at present while those of a total capacity of about 171 MW are already in operation.

(c) As a result of the surveys made from time to time, suitable sites have and are being identified in different States for the exploitation of micro/mini/small hydroelectric potential.

(d) and (e). Four such schemes have been approved for implementation in the State Plan of Kerala.

DR. K. G. ADIYODI : Kerala is mainly dependent on hydroelectric power. Due to erratic monsoon every year, all the industries are suffering. For the last 3-4 years, we are not having sufficient electricity, and agricultural production, industry, every production sector is in soup. Will the government be pleased to conduct a study to augment electricity from nival to It is stated that it is the duty of the State Government. Will the government constitute a body to conduct a survey so as to augment electricity supply by hydro-electric projects—mini and micro projects ?

SHRIMATI SUSHILA ROHATAGI : It is unfortunate that because of their erratic monsoon, there has been a shortfall in the rain fall and Kerala had to undergo some suffering because of that. But, as we say, at the time of distress, some other States have been rushing assistance to Kerala in order to help the State to overcome this distress. But so far as micro-mini and other schemes are concerned, as I have said, some of these schemes are already included in that. In addition to that, regarding that, some steps have been taken recently. So, while it is a State subject, but the State can take up any scheme of its own if the estimate of that scheme is upto Rs. 5 crores. Up to that up to Rs. 5 crores, the State can take up any scheme on its own and it does not have to come for any concurrence or confirmation or clearance from anybody.

Apart from that also, some model scheme are being taken up by the N.H.P.C. which

when successful—and we are hopeful that they will be successful—they can be taken up and demonstrated in other States so that they can also take them up.

I do not think that there is a need for a survey of Kerala or that any study as necessary.

PROF. N. G RANGA : It is being done in Japan on a large scale.

DR. K. G. ADIYODI : In reply to parts (d) and (e) of my question, it has been said that four schemes have been approved for implementation in the State of Kerala. May I know the names of those four schemes ?

SHRIMATI SUSHILA ROHATAGI : The four schemes of Kerala which have been sanctioned are, Mallampuzha, Madhupatty—they are so sweet and musical sounding names, I have to say—Chimoni Dam Toe and Peppara Dam. They belong to this category, where we find that the total installed capacity which has been sanctioned for implementation by in is there,—these are the four which have been sanctioned.

SHRI V. SOBHANADREESWARA RAO : A number of mini hydle schemes have been proposed by the Government of Andhra Pradesh and I would like to know the latest stage in respect of implementation of the various schemes in Andhra Pradesh.

DR. KRUPASINDHU BHOI : The question is only for Kerala.

MR. SPEAKER : Do not unnecessarily rub in, Dr. Bhoi. I am not discriminating.

DR. KRUPASINDHU BHOI : I am not accusing.

MR. SPEAKER : I know what I am doing.

AN HON. MEMBER : Andhra is very near to Kerala.

**SHRIMATI SUSHILA ROHTAGI :** In Andhra Pradesh, among the schemes which are under approval, there are two schemes and the aggregate capacity of those schemes will be—total—1,350 KW. That is the only detail I have got now.

**THE MINISTER OF ENERGY (SHRI VASANT SATHE) :** I may add, that already in operation there are two schemes in Andhra Pradesh which are producing 10,220 KW aggregate.

**SHRI THAMPAM THOMAS :** My question is that, that there is a technology just now developed, especially in Kerala, in consultation with the Canadian experts and I was told that the Canadian experts have extended certain help by way of grant and also they will provide the machinery and they are doing projects in Idukki and Kooyankutty. They have entered into some agreement and have started these projects for exploring the country's small reservoirs and generating power in a small way and to help the State. I would like to know what the attitude of the Central Government is towards this proposal of the State Government getting aid from or assistance from foreign collaborations and certain grant or loan or some thing like that. What is the attitude of the Government, are you promoting it, and do you permit such schemes if the Kerala Government comes forward with such proposals and what is the attitude which you are adopting towards that ?

**SHRI VASANT SATHE :** As I had said earlier, also, any proposal of bilateral assistance from any country would be most welcome to augment the power supply in this country and installation of powerplants. As far as mini, micro and small hydel projects are concerned, as my colleague said, they are within the State Governments' purview and jurisdiction. In fact there is a tremendous scope in this country to exploit these resources and we will be very happy if the State Governments come forward with these mini, micro and small hydel projects on a big scale. Any assistance from anywhere if it is coming, it would be most welcome. If it requires to be substantiated by financial clearance from the Centre, etc., etc., we will consider them on merits.

**SHRI SRIBALLAV PANIGRAHI :** This question relates to generation of hydel power. I would like to know whether there has been any study or survey made about the additional hydel power potential in the existing hydel power projects. If so, what is the outcome of it ? Generation of hydle power being cheaper and the infrastructure having been there, what steps Government are taking to add new units to the existing hydel power projects ?

**SHRI VASANT SATHE :** We are considering all these potentials. It is always advantageous to augment the power potential in the existing project and it becomes cheaper. Where there is such a possibility, we consider it very favourably.

**SHRI DINESH GOSWAMI :** The Minister has replied that it is the primary responsibility of the State Government. But many State Governments may not have the technical knowhow to carry on with these projects. Therefore, may I know whether the Government has any proposal to be in liaison with the State Governments and in coordination with them so that the technical knowhow of these projects can be given to the State Governments to enable them to take help of these projects ?

**SHRI VASANT SATHE :** Yes, Sir. We will give all the technical assistance to any State Government that wants to take up mini, micro and small hydel projects on its own.

**Purchase of Sub-Standard Medicines  
by Delhi Electric Supply Undertaking**

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\*221. **SHRI DHARAM PAL SINGH  
MALIK :**  
**SHRI KALI PRASAD  
PANDEY :**

Will the Minister of ENERGY be pleased to state :

(a) whether a number of Members of Parliament have made written complaints about the purchase of sub-standard medicines by Delhi Electric Supply Undertaking;